NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

UNDER SECTION

: TP/4(IB)/CB/2017

NAME OF THE TRANSFEROR

: CMI ENERGY INDIA PVT LTD

NAME OF THE TRANSFERRE

: EASUN REYROLLE LIMITED

: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. SURESIA

Scenithanc feeringer Counseld Respondant Counseld Responder V. XIIIM

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions as the senior counsel could not appear before the Tribunal due to personal inconvenience. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)